

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2942/2018

The 6th day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Bajrangbali,
Reservation Clerk, Group 'C'
Aged about 41 years,
S/o Shri Param Hans Narayan Singh
R/o RZ-125, Raj Nagar Palam,
New Delhi-110045. .. Applicant

(By Advocate: Shri S.N. Sharma)

Versus

1. Ministry of Railway,
Through its Secretary/Chairman Railway Board,
Rail Bhawan,
New Delhi-110001.
2. G.M. Northern Railway,
Baroda House,
Copernicus Marg,
New Delhi-01.
3. Divisional Railway Manager/DPO,
State Entry Road,
Northern Railway,
New Delhi-110001. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. The applicant, a Reservation Clerk in the respondent – Northern Railway, filed the O.A. questioning the Annexure A-1 dated 31.05.2018 transferring him from Gurgaon to Jind.

3. It is submitted that the applicant made Annexure A-8 (Colly.) representation dated 02.06.2018 against his transfer to Jind, however, the respondents have not considered the said representation till date and, on the other hand, pressing the applicant to join at the new place of posting.

4. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider Annexure A-8 (Colly.) representation of the applicant and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within two weeks from the date of receipt of a certified copy of this order. Till then, the respondents are directed to maintain status quo obtaining as of today. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

Order by **DASTI.**

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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